

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

ORIGINAL APPLICATION NO:123/2008

DATED THE 4TH DAY OF MARCH, 2008.

CORAM:

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN  
HON'BLE MR GEORGE PARACKEN, JUDICIAL MEMBER

- 1 K.Parameswaran,  
Enquiry and Reservation Supervisor,  
Southern Railway,  
Coimbatore Jn  
residing at 1601, Karuna,  
Gandhi Nagar,  
Pilamedu,  
Coimbatore.
- 2 G.Manonmani,  
ECRC Gr.I, Southern Railway,  
Coimbatore Jn, residing at No.48,  
Venkitesa Nagar,  
Kavundan Palayam,  
Coimbatore – 641 030.
- 3 Smt.P.Renuga Devi,  
ECRC Gr.I, Southern Railway,  
Coimbatore Jn,  
residing at No.2,  
Shobha Nagar,  
Avarampalayam,  
Coimbatore – 6.
- 4 M.P.Krishnan,  
ECRC Gr.I, Southern Railway,  
Coimbatore Jn, residing at  
133 Sengupta Naga, Ram Nagar,  
Coimbatore – 9.
- 5 T.V.BupeshPrabhu Nagesh,  
ECRC Gr.I, Southern Railway,  
Coimbatore Jn, residing at  
361 B, Railway Colony,  
Podanur,  
Coimbatore-23.

6 Smt., K.Uma Meenachi, ECRC Gr.I,  
Southern Railway,  
Erode Jn,  
residing at 7/1,  
West Street  
Singanallur,  
Coimbatore – 5.

7 S.Ramaswamy,  
E&RS, Coimbatore Jn,  
residing at No.29,  
2<sup>nd</sup> cross 1<sup>st</sup> Street,  
Periyahottam Colony,  
Near Siruvani Road,  
Coimbatore-7.

... Applicants

By Advocate Mr.K.A.Abraham

V/s

1 Union of India represented by the  
Secretary,  
Ministry of Railways,  
Rail Bhavan,  
New Delhi.

2 The General Manager,  
Southern Railways,  
Chennai-3.

3 The Chief Personnel Officer,  
Southern Railway,  
Chennai.

4 The Senior Divisional Personnel Officer,  
Southern Railway,  
Palakkad.

5 Divisional Personnel Officer,  
Southern Railway,  
Salem.

6 K.Sinkaravelu  
Commercial Supervisor (E&R),  
Southern Railway,  
Palakkad - 2

... Respondents.

By Advocate Ms P.K.Nandini

The application having been heard on 04.03.08, the Tribunal on the same day delivered the following :

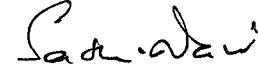
**(ORDER)**

**Hon'ble Mrs.Sathi Nair, Vice Chairman**

When the matter was taken up, the counsel for applicant sought permission to withdraw the OA. Permission granted.

OA is dismissed as withdrawn.

  
GEORGE PARACKEN  
JUDICIAL MEMBER

  
SATHI NAIR  
VICE CHAIRMAN

abp